



\$~A-10 to A-21

# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RSA 43/2021 & CM APPLs. 5666-67/2020

ARVIND KUMAR SINGH AND ANR. ..... Appellants

Through: Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondents

Through: Mr. Santosh Tripathi, Advocate for

**GNCTD** 

With

+ (11) RSA 44/2021, CM APPLs. 5733/2020 & 5735/2020

ARVIND KUMAR SINGH AND ANR. ..... Appellants

Through: Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondents

Through: Mr. Santosh Tripathi, Advocate for

**GNCTD** 

With

+ (12) **RSA 45/2021** 

ARVIND KUMAR SINGH AND ANR. ..... Appellants

Through: Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondent

Through: Mr. Santosh Tripathi, Advocate for





### **GNCTD**

#### With

# + (13) RSA 46/2021 & CM APPL. 12132/2020

GUJRAT COOPERATIVE MILK MARKETING FEDERATION LTD & ORS ..... Appellants

Through: Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondent

Through: Mr. Santosh Tripathi, Advocate for

**GNCTD** 

With

## +(14) RSA 47/2021, CM APPLs. 34856/2019 & 1619/2020

SH. PRIYA DUTT SHARMA ..... Appellant

Through: Mr. Kapil Sharma, Advocate.

(M:9899778591)

versus

STATE, THROUGH: COMMISSIONER, DEPARTMENT OF FOOD SAFETY AND ORS. ..... Respondents

Through: Mr. Santosh Tripathi, Advocate for

**GNCTD** 

With

### + (15) RSA 48/2021 & CM APPL. 4870/2020

M/S PRABHUJEE DAIRY FOODS PROCESSORS PVT. LTD. AND ANR. ..... Appellants

Through: Mr. Kapil Sharma, Advocate.

(M:9899778591)

versus

GOVT. OF NCT OF DELHI,THROUGH:, DEPARTMENT OF FOOD SAFETY AND ANR. ..... Respondents

Through: Mr. Santosh Tripathi, Advocate for





### **GNCTD**

#### With

RSA 49/2021 & CM APPL, 5593/2020 +(16)

> GUJARAT CO-OPERATIVE MILK MARKETING **FEDERATION** ..... Appellant

> > Mr. Sunil Dalal, Sr, Advocate with Through:

> > > Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondent

> Through: Mr. Santosh Tripathi, Advocate for

> > **GNCTD**

With

RSA 50/2021 & CM APPL. 5639/2020 +(17)

> GUJARAT COOPERATIVE MILK MARKETING FEDERATION AND ANR. .... Appellants

> > Through: Mr. Sunil Dalal, Sr, Advocate with

> > > Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT OF DELHI AND ANR. ..... Respondents

> Through: Mr. Santosh Tripathi, Advocate for

> > **GNCTD**

With

RSA 51/2021 & CM APPL, 9563/2020 +(18)

> GUJARAT COOPERATIVE MILK MARKETING **FEDERATION**

..... Appellant

Mr. Sunil Dalal, Sr, Advocate with Through:

> Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus





STATE OF NCT DELHI ..... Respondent

> Through: Mr. Santosh Tripathi, Advocate for

> > **GNCTD**

With

+(19)RSA 52/2021 & CM APPL, 9686/2020

Through:

MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS ..... Appellant

UNION LTD.

Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI ..... Respondent

> Through: Mr. Santosh Tripathi, Advocate for

> > **GNCTD**

With

RSA 53/2021 & CM APPL, 9713/2020 +(20)

Through:

GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION .... Appellant

LTD.

Mr. Sunil Dalal, Sr, Advocate with

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates

versus

STATE OF NCT DELHI .... Respondent

> Through: Mr. Santosh Tripathi, Advocate for

> > **GNCTD**

With

RSA 54/2021 & CM APPL, 9721/2020 +(21)

GUJARAT COOPERATIVE MILK MARKETING

**FEDERATION** .... Appellant

> Mr. Sunil Dalal, Sr, Advocate with Through:

> > Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Devashish Bhadauria and

Mr. Elvin Joshy, Advocates





#### versus

STATE OF NCT DELHI ..... Respondent

Through: Mr. Santosh Tripathi, Advocate for

**GNCTD** 

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

ORDER

% 09.07.2021

1. This hearing has been done through video conferencing.

CM APPL. 5667/2020 (for exemption) in RSA 43/2021 CM APPL. 5735/2020 (for exemption) in RSA 44/2021

2. Allowed, subject to all just exceptions. Applications are disposed of.

# CM APPL 1619/2020 (for condonation of delay) in RSA 47/2021

3. For the reasons stated in the application, the delay of 45 days in filing the counter affidavit is condoned. Application is disposed of.

RSA 43/2021 & CM APPL. 5666/2020 (for stay)

RSA 44/2021 & CM APPL. 5733/2020 (for stay)

RSA 45/2021

RSA 46/2021 & CM APPL. 12132/2020 (for stay)

RSA 47/2021 & CM APPL. 34856/2019 (for stay)

RSA 48/2021 & CM APPL. 4870/2020 (for stay)

RSA 49/2021 & CM APPL. 5593/2020 (for stay)

RSA 50/2021 & CM APPL. 5639/2020 (for stay)

RSA 51/2021 & CM APPL. 9563/2020 (for stay)

RSA 52/2021 & CM APPL. 9686/2020 (for stay)

RSA 53/2021 & CM APPL. 9713/2020 (for stay)

RSA 54/2021 & CM APPL. 9721/2020 (for stay)

4. Ld. counsel for Petitioner in RSA 47/2021 and RSA 48/2021 does not wish to file a rejoinder. In all the other matters, rejoinders are stated to have been filed, however, the same are not on record. Let the same be brought on record within two weeks.





- 5. Ld. counsels for the parties to file their respective written submissions and judgments within four weeks.
- 6. List these matters for hearing on 16<sup>th</sup> September, 2021. The petition titled *Mother Dairy Fruit and Vegetable Private Limited vs. Sh. Hukam Singh*, which was earlier numbered as *WP(C)* 897/2021, and was directed to be numbered as 'RSA', shall also be listed along with the present petitions on the said date. Interim orders to continue in the meantime.

PRATHIBA M. SINGH, J.

JULY 9, 2021 *mw/AK*